

①

BEFORE THE HONOURABLE NATIONAL GREEN TRIBUNAL

(Southern Zone)

Original Application No.84 of 2022 (SZ)

East Kamaraj Nagar (North)
Residents Welfare Association,
Represented by M.N.Mahendran,
Secretary, No.14, First East Street Kamaraj Nagar,
Thiruvanmiyur, Chennai – 600 041.

... Applicant

Versus

1. The Commissioner
Greater Chennai Corporation,
Ripon Buildings,
Chennai – 600 003.
& others.

2. The Managing Director
Chennai Metropolitan Water Supply
and Sewerage Board (CMWSSB)
75, Santhome High Road,
Raja Annamalai Puram,
Chennai – 600 028

3. The Zonal Officer,
Zone-13, Zonal Division,
Corporation of Chennai,
115, Dr.Muthulakshmi Salai,
Adyar, Chennai – 600 020

4. The Area Engineer / Executive Engineer,
Area – 13, Chennai Metropolitan Water Supply
and Sewerage Board (CMWSSB),
Regional Deputy Commissioner (South)
Indira Nagar,
Adyar, Chennai – 600 020

....Respondents

P. V. Srinivasan
ZONAL OFFICER
ZONE - 13
GREATER CHENNAI CORPORATION

(2)

STATUS REPORT FILED ON BEHALF OF
GREATER CHENNAI CORPORATION - 1ST & 3RD RESPONDENT

I, P.V.Srinivasan, Son of Mr.P.V.Viswanathan, Hindu aged about 54 years, the Zonal Officer, Zone-XIII, Greater Chennai Corporation, having office at No.115, Dr.Muthulakshmi Salai, Adyar, Chennai – 600 020, do hereby solemnly affirm and sincerely state as follows:-

1. I am the Zonal Officer, Zone-XIII, Greater Chennai Corporation and as such am well acquainted with the facts of the case from the available records.
2. I respectfully submit that the applicant herein has filed the above Original Application paying for;
 - a. To Direct the Respondents to take immediate action to prevent mixture of raw sewage from the Sewage Mains to the Storm Water Drain in East Kamaraj Nagar (North) area.
 - b. To Direct the Respondent No 2 and 4 to immediately reconstruct the CMWSSB Mains Chamber in 1st to 4th East Kamaraj Nagar and Siva Sunder Avenue 1st and 2nd Street in Kamaraj Nagar

P.V. Srinivasan
ZONAL OFFICER
ZONE - 13
GREATER CHENNAI CORPORATION

3

- c. To Direct the Respondent No 1 and 3 to reconstruct the Storm Water Drain in 2nd and 3rd Street in East Kamaraj Nagar.
- d. To pass any such other order as this Honorable Tribunal may deem fit and proper in the interest of justice.

3. I respectfully submit that the counter affidavit dated 09.01.2022 and status reports dated 20.09.2023, 24.11.2023, 09.01.2024 and 12.02.2024 filed by this respondent (3) may kindly be read as part and parcel of this status report.

4. I respectfully submit that when the above case came up for hearing on 14.02.2024 this Hon'ble Tribunal has passed an order as follows:-

"...1. The status report of the Greater Chennai Corporation (GCC) is filed, wherein it is stated that the work is in progress.

2. At the request of the learned counsel appearing for the GCC, post the matter on 29.04.2024....."

P.V. Srinivasan
ZONAL OFFICER
ZONE - 13
GREATER CHENNAI CORPORATION

4

5. I respectfully submit that an estimate for a sum of Rs. 16,43,000/- was prepared for Construction of Collection Chamber with pump Room for Disposal of Rain Water and approval was obtained from the ward Committee Council, Zone-XIII, Greater Chennai Corporation, On 10.01.2024 then the Administration Sanction was obtained from the Regional Deputy Commissioner (South) on 12.02.2024, Tender called on 20.02.2024 as submitted by then Zonal Officer -XIII, GCC in the previous statement 12th January 2024.


6. I respectfully submit that an E-Tender was floated on 20.02.2024 for the progress work for free flow of rain water in the East Kamaraj Nagar and work order was issued to the successful bidder on 15.03.2024 vide Ma.Aa.Na.Ka.No.C2/0720/2024 for carrying out the above said work.

7. I respectfully submit that Construction of Collection Chamber with pump Room for Disposal of Rain Water work has been completed with all aspects and it is in functioning condition. The Photocopies are enclosed herewith.


ZONAL OFFICER
ZONE - 13
GREATER CHENNAI CORPORATION

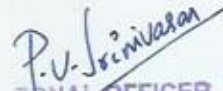
8. I respectfully submit that in this monsoon season the problem of water stagnation at East Kamaraj Nagar Area has been mitigated by functioning the sump & pump room. In addition to that 25 Hp capacity of Tractor motor was also functioning whenever there was a heavy rainfall. We humbly submit that the work is completed and pray that the report of completion of work may be taken on record.


It is therefore prayed that this Hon'ble Tribunal may be pleased to accept the status of the Completion of work report and to pass suitable order or orders as this Hon'ble Tribunal may deem fit and proper under the circumstances of this case and thus render Justice.


COUNSEL FOR 1ST AND 3RD RESPONDENT
Solemnly affirmed at Chennai ()

On this the 7th day of January 2025 ()

And signed his name in my presence ()


ZONAL OFFICER
Before Me
ZONE 13
MAYAPURAM CHENNAI CORPORATION


E. NO. 340/96
Advocate : Chennai

6



7



Oct 17, 2024 9:23:39 AM
2 3rd East Street
Thiruvanimiyur
Chennai
Tamil Nadu



Oct 17, 2024 9:23:18 AM
2 3rd East Street
Thiruvanimiyur
Chennai
Tamil Nadu

8



9





Oct 19, 2024 7:32:36 AM
2nd East Street
Thiruvanimiyur
Chennai
Tamil Nadu



Oct 19, 2024 7:33:09 AM
2,3rd East Street
Thiruvanimiyur
Chennai
Tamil Nadu

11



(12)

BEFORE THE NATIONAL GREEN TRIBUNAL

SOUTHERN ZONE, CHENNAI

Original Application No.84 of 2022 (SZ)

STATUS REPORT FILED
ON BEHALF OF
GREATER CHENNAI CORPORATION

N.R.RAMESH KANNA
Counsel for Chennai Corporation